

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 11250 of 2017
(Miscellaneous (Ors) Application No. 10493 of 2019)

[Arising out of Order-in-Appeal No OIO-AHM-CUSTOM-000-COM-017-16-17 dated 29.03.2017
passed by Commissioner (Appeal) of Central Excise & ST, Ahmedabad]

Rashmikant P. Shah

Siddhivinayak Estate, Santej-
Vadsar Road, Santej,
Taluka-Kalol, GANDHI NAGAR
GUJARAT

.... Appellant

VERSUS

Commissioner of Customs, Ahmedabad

CUSTOM HOUSE,
NEAR ALL INDIA RADIO
NAVRANGPURA, AHMEDABAD,
GUJARAT

.... Respondent

APPEARANCE :

Shri P.P. Jadeja, Consultant for the Appellant
Shri S.K. Shukla, Superintendent for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING/ DECISION : 08.08.2019

The appeal is dismissed as withdrawn. For order, see order of date in
Customs Appeal No. 11248 of 2017.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**